

Fund allocations for river development

1912. SHRI BASAWARAJ PATIL: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the steps being taken by Government for river development in the country and the details, State-wise;
- (b) amount sanctioned and spent, State-wise; and
- (c) whether there are any success stories as role model for other States?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) to (c) The work relating to abatement of pollution in River Ganga and its tributaries is undertaken by Ministry of Water Resources, River Development and Ganga Rejuvenation (MoWR, RD and GR), while the pollution abatement work for rest of the rivers is undertaken by Ministry of Environment Forest and Climate Change (MoEF & CC).

River cleaning and development is a continuous process and National Mission for Clean Ganga (NMCG) under MoWR, RD and GR supplements the efforts of State Governments to ensure effective abatement of pollution, rejuvenation, protection and management of the river Ganga. NMCG has sanctioned a total of 97 projects of sewerage infrastructure in Ganga basin States for river cleaning and Ganga rejuvenation. State-wise details of the projects sanctioned are given in the Statement-I (*See* below).

Out of the 97 projects, 19 projects have been completed, creating 228.13 Million Liters per Day (MLD) of new Sewage Treatment Plant (STP) capacity and rehabilitation of 92 MLD capacity and laying/rehabilitation of 1523.5 kilometer sewer network capacity.

Further, MoEF and CC has been supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers (excluding river Ganga and its tributaries) under the National River Conservation Plan (NRCP) on cost sharing basis between the Central and State Governments on the basis of proposals received from the State Governments.

NRCP has covered polluted stretches of 32 rivers in 76 towns spread over 14 States at a sanctioned cost of ₹ 4579.56 crore. So far, Central share of ₹ 2236.98 crore has been released to the State Governments for implementation of various pollution abatement schemes and sewage treatment capacity of 2466.43 MLD has been created under NRCP. The State-wise details of rivers covered under NRCP, sanctioned cost and funds released are given in the Statement-II.

Statement-I*State-wise details of the sanctioned projects*

Sl. No.	State	No. of Projects	Sanctioned Cost (₹ in crore)
1.	Uttarakhand	31	1024.5
2.	Uttar Pradesh	28	4667.39
3.	Bihar	20	4166.76
4.	Jharkhand	2	149.59
5.	West Bengal	12	2083
6.	Haryana	2	217.87
7.	Delhi	2	1818.39
TOTAL		97	14127.49

Statement-II

*State-wise details of rivers covered under National River
Conservation Plan (As on 28.02.2018)*

(₹ in crore)

Sl. No.	State	Rivers covered	Sanctioned Cost	Funds Released
1	2	3	4	5
1.	Andhra Pradesh	Godavari	21.78	259.80
2.	Telangana	Godavari and Musi	345.72	
3.	Jharkhand	Subarnarekha	3.14	4.26
4.	Gujarat	Sabarmati and Mindola	808.53	333.26
5.	Goa	Mandovi, Sal	75.83	12.26
6.	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery and Pennar	66.25	47.83
7.	Maharashtra	Godavari, Tapi, Krishna, Panchganga and Mula Mutha	1182.86	207.20
8.	Madhya Pradesh	Wainganga, Narmada and Tapti.	20.16	12.46

1	2	3	4	5
9.	Odisha	Brahmini and Mahanadi	92.74	63.40
10.	Punjab	Ghaggar, Beas and Satluj	774.43	516.16
11.	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery and Tamrabarani	905.78	623.65
12.	Kerala	Pamba	18.45	7.78
13.	Sikkim	Rani Chu	181.09	129.42
14.	Nagaland	Diphu and Dhansiri	82.80	19.50
TOTAL			4579.56	2236.98

National status to Kaleshwaram Lift Irrigation Project

1913. SHRI DHARMAPURI SRINIVAS: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether the Regional Conference of Southern States has taken place at Hyderabad recently, if so, the details thereof;

(b) whether Telangana Government has once again raised the issue of granting national status to Kaleshwaram Lift Irrigation Project and if so, the details thereof;

(c) whether any action has been taken on the request of the Telangana Government and if so, the details thereof; and

(d) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) Yes, Sir. The Regional Conference of Southern States on Water Resources was held at Hyderabad on 20th February, 2018 to discuss the water related issues among the Southern States. Shri Arjun Ram Meghwal, Hon'ble Union Minister of State for Water Resources, River Development and Ganga Rejuvenation chaired the Conference. Five States namely, Telangana, Andhra Pradesh, Kerala, Tamil Nadu, Karnataka and Union Territory of Puducherry took part in the Conference apart from officers from MoWR, RD and GR, CWC, NWDA, GRMB, KRMB, CGWB and Polavaram Project Authority (PPA).